(b) if so, what are the reasons therefor and what action Government propose to take against the guilty officers for not taking Government dues in time from the consumers?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI):

(a) and '(b) The information is being collected and will be laid on the Table of the House.

Rural Electrification in Maharashtra

1929. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

- (a) whether the Central Government have received from Maharashtra Government scheme for electrification of ruarl areas during the Seventh Five Year Plan period;
- (b) if so, what is the demand made in terms of money and equipments for implementation of the schemes; and
- (c) the amount proposed to be sanctioned by Government for the purpose and the assistance likely to be given for the schemes?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN MINISTRY OF ENERGY THE (SHRIMATI SUSHILA ROHATGI): (a) to (c) Yes, Sir. The Rural Electrification Corporation received from Maharashtra State Electricity Board rural electrification proposals envisaging a loan assistance of Rs. 1749 lakhs from 1-4-1985 to 30-9-1986 Seventh Plan) for electrification 281 villages, energisation of 38417 pumpsets etc. The REC save since sanctioned a loan assistance of Rs. lakhs.

For the Seventh Plan, the Planning Commission has recommended an outlay of Rs. 263.36 croves of RE Programme in the State of Maharashtra.

Excellence in Management of Power Projects

1930. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that a twoday national seminar on 'excellence in management of power projects' has highlighted the need for project monitoring through the use of microcomputers and computers in order to complete projects within a fixed budget and time schedule;
- (b) if so, what is Government's reaction thereto; and
- (c) what decision has been taken by Government to give effect to this proposal?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c) Information is being collected and will be laid on the Table of the House.

Prices of Vitamin B-12

1931. SHRI NARESH C. PUGLIA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that his Ministry has increased the prices of Vitamin B-12 and Vitamin C both plain and coated:
- (b) if so, what was the earlier prices of each of these drugs and what are the present prices;
- (c) names of the producers of these drugs alongwith the licensed capacity of each and production during the last three years, year-wise of each drug;
- (d) whether these drugs are allowed for import; and
- (e) if so, what was the import during the last three years, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMI-CALS IN THE MINISTRY OF IND- USTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b).

SI. No.	Name of the Drug						Earlier Price (Rs.)	Revised Price (Rs.)	
VITA	MIN B-12		<u></u>						
1	Cyanacobalamin			•			124 87 /gm.	156·00/gm.	
2	Hydroxycobalamin			•			184·94/gm.	221 · 00/gm.	
VITA	MIN 'C'								
1	Vitemin C Coated	•	•	٠	•	•	160· 69/14. (Sarabhai)	230 · 50/kg. (Sarabhai)	
							206.37	251 · 10	
							(Jayant Vitamins Ltd.)	(Jayant Vitamins Ltd.)	
2	Vitamins C Plain		•				154.69	219 · 50	
							(Sarabhai)	(Sarabhai)	
							200 · 37	240 · 10	
							(Jayant Vitamins Ltd.)	(Jayant Vitamins Ltd.)	

(d) and (e) Imports of Vitamins 'C' are canalised through the State

is given in the attached Statement.

(See below).

min B-12 figures in Appendix 3 (List of imported permissible items) in the Import and Export Policy for April, 1985 to March, 1988. The imports of the two drugs during the last three years are given below:

Name of the Drug							Year	Quantity imported (Kgs.)	
Vitamin 'C' .	•	•				•	1982-83	2500 00	
							1983-84	137 5	
							1984-85	350.00	
Vitamin B-12.	•						1982-83	69·71	
							1983-84	102 · 13	
							1984-85	55· 08	

to Questions

Statement

SI. Name of the Item No.	Name of the Company	Licensed Capacity	Production during the last three years yearwise			
	. *		1983-84	1984-85	1985-86	
	Unit	MT				
1. Vitamin C	. Sarabhai Chemicals	1000 · 00	249 65	260 79	282 · 25	
	Jayant Vitamins Ltd.	770 · 50	₄593·61	455 · 44	369 • 01	
÷	· U	nit kg.		•		
2. Vitamin B-12	. Merind Ltd.	181-00	95.66	94 61	143 · 58	
	Themis Chemicals	50.00	22 · 89	37.88	33-39	
	Alembic Chemicals	20.00	1.66	0.39	Nil	

Prices of Streptomycin

1932 SHRI NARESH C. PUGLIA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that prices of Streptomycin Sulphate patent anti-TB drug has been increased about rupees four hundred per kg.;
- (b) what was the earlier price and what is its present price:
- (c) whether it is also a fact different prices have been fixed for different producers of this drug;

- (d) what is the policy in this regard; and
- (e) since when non-efficient units are being safeguarded at the cost of poor TB patients?

THE MINISTER OF STATE IN THE DEPARTMENT \mathbf{OF} CHEMI-CALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SIN-GH): (a) and (b) Information in respect of Streptomycin Sulphate prices is given below:--

Si. No.	Name of the Produc	er				•			Earlier price \ Rs./Kg.	Revised Price Rs./Kg.	Increase in price Rs./Kg.
1	Synbioties Limited	.: -				•	•		743 · 00	804 · 79	61 79
2	Others		•	:	•	•		•	847 42	1147 · 00	299 · 58